

(21)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/533/(IB)/CB/2017
NAME OF THE PETITIONER(S) : VSL INDIA PVT LTD
NAME OF THE RESPONDENT(S) : YES & YES HITECH PROMOTERS INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

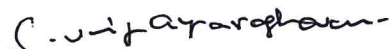
1) S. SATISH

Counsel for Petitioner



ORDER

Counsel for the Petitioner present and submitted his arguments in support of the Petition. As seen, he has fulfilled the requirements of Section 9 (3) (b) and (c) of the I&B Code, 2016 and the application is as per the format prescribed. Therefore, the Registry is directed to send notice along with copy of the Petition and the Petitioner is also directed send private notice to the Respondent along with Petition, and file the proof of sending and effecting the service thereon with an affidavit. It is on record that the Petitioner has already served the Petition as per the rules prescribed on the Corporate Debtor. The proof of the same is also placed on record. Put up on 25.7.2017 at 10.30. A.M.


(S. Vijayaraghavan)
Member (Technical)


(Ch. Md. Sharief Tariq)
Member (Judicial)